(c) how does Government propose to continue providing the benefits of all the Governmental schemes to those whose Aadhaar card has been cancelled by Government unilaterally along with the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K.J. ALPHONS): (a) No, Sir.

- (b) Omission or De-activation of Aadhaar is done by UIDAI as per provisions contained in Regulation 27, 28 and 29 of Aadhaar (Enrolment and Update) Regulations, 2016. The communication to the Aadhaar number holders are done as per provisions contained in Regulation 30 of Aadhaar (Enrolment and Update) Regulations, 2016.
- (c) As per Section 7 of Aadhaar Act, 2016, the Central Government, or as the case may be, the State Government, may require an individual to undergo authentication, or furnish proof of possession of Aadhaar number as necessary condition for receipt of certain subsidies, benefits or services. However, Section 7 of the Act also provides that "if an Aadhaar number is not assigned to an individual, the individual shall be offered alternate and viable means of identification for delivery of the subsidy, benefit or service".

Boost to digital transactions post-demonetisation

†2170. SHRI PRABHAT JHA: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether digital transactions have got a major boost following declaration of demonetization on 8th November last year;
 - (b) if so, the details thereof;
- (c) whether share of black money in the economy has touched its lowest level with the promotion of digital transactions; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI K.J. ALPHONS): (a) and (b) The digital payment transactions have got a major boost and it has increased from 91 crore in November, 2016 to 153 crore in the October, 2017 as tabulated below:

[†]Original notice of the question was received in Hindi.

(Number in crores)												crores)
Month	Dec.15	Jan.1	6 Fe	b.16 I	Mar.16	Apr.16	May16	June16	July16	Aug.16	Sept.16	Oct.16
Digital Payments	60.7	58.9	5	9.7	64.8	64.3	66.5	66.6	70.5	70.5	71.2	79.0
Transaction	ns											
	(Number in Crores											
Month	Nov.16	Dec.16	Jan.17	Feb.1	7 Mar.1	7 Apr.17	May17	June17	July17	Aug.17	Sept.17	Oct.17
Digital Payments	91.0	132.1	124.1	109.5	129.1	146.0	141.6	138.1	141.9	144.3	144.9	153.0
Transaction	ns											

Source: RBI, NPCI, 38 Banks & Closed loop PPIs (DMRC)

The average monthly growth rate during the period from Dec. 2015 to Nov. 2016 was 2.75% whereas the average monthly growth rate from November, 2016 to Oct. 2017 was 5.8%.

(c) and (d) The value of digital transactions over the period from October, 2016 to October, 2017 is as follows:

Growth of Value of Digital Payments

												akh cr.)	
Transac-	Oct.	Nov.	Dec.	Jan.	Feb.	Mar.	Apr.	May	June	July	Aug.	Sept.	Oct.
tions	'16	'16	'16	'17	'17	'17	'17	'17	'17	'17	'17	'17	'17
Digital	108.7	112.3	124.6	113.9	108.0	172.6	133. 8	136.5	139.9	134.9	139.0	155.2	143.1
Payments													
Transaction	ıs												
Value													

It is seen from above that there has been a steady rise in the value of the payment transactions that are happening through digital modes. This adds to more number of transactions being recorded and transparent thereby leading to a less cash economy. It is expected that the rising volume and value of electronic transactions will play a role in reducing black economy.

Fake call centres

2171. SHRI HARIVANSH: Will the Minister of ELECTRONICS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that a large number of fake call centres are operating in the country;